

and English versions) under sub-section (I) of section 619A of the Companies Act, 1956 :—

(1) Review by the Government on the working of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1972-73.

(2) Annual Report of the Handicrafts and Handlooms Exports Corporation of India Limited, New Delhi, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-6578/74.]

AGREEMENT BETWEEN GOVERNMENT OF INDIA AND GOVERNMENT OF THE REPUBLIC IRAQ FOR INDO-IRAQ JOINT COMMISSION

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : I beg to lay on the Table a copy of the Agreement between the Government of India and the Government of the Republic of Iraq for the establishment of a permanent Indo-Iraq Joint Commission for Economic and Technical Cooperation signed in New Delhi on the 28th March, 1974. [Placed in Library. See No. LT-6580/74.]

13.12 HRS.

ASSENT TO BILLS

SECRETARY-GENERAL : Sir, I lay on the Table following six Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 21st February, 1974 :—

(1) The Appropriation (Vote on Account Bill, 1974.

(2) The North-Eastern Areas (Reorganisation) Amendment Bill, 1974.

(3) The Appropriation (Railways) Bill, 1974.

(4) The Gujarat State Legislature (Delegation of Powers) Bill, 1974.

(5) The Economic Offences (Inapplicability of Limitation) Bill, 1974.

(6) The Gujarat Appropriation Bill, 1974.

13.124 HRS.

STATEMENT BY MEMBER RE. INFORMATION GIVEN BY MINISTER ON ALLOCATION OF FOOD SUPPLIES TO STATES

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I am in possession of facts to prove that whilst the Government reduced the supply of foodgrains from the Central pool to many States, in case of U.P. and Orissa, where there were mid-term elections, Government in order to further its party cause made greater supply of foodgrains in the months preceding the elections in 1974.

To high light this on 21-3-74, during the Debate on Bihar, I said the following :—

“(Page 12187) And what is the Central Government doing? When their demand was one lakh tonnes they made allocation of 35,000 tonnes and they actually gave only 30,000 tonnes. For November when the demand was one lakh tonnes the allocation was 25,000 tonnes and the supply was 21,000 tonnes. The same figures were there for the next month also. So the Centre is also playing politics on food there”

The Minister of Home Affairs, Shri Uma Shankar Dikshit, while replying to the Debate stated :

“(Page 12378/9) What I said was that from October allocation of quantities had been reduced for all States.”

I regret to say that the Minister has deliberately misled the House by saying something which he knew to be untrue and the following facts will substantiate my allegations.